NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

Committee of the commit

PETITION NUMBER : TCP/333/ (IB)/2017

NAME OF THE PETITIONER(S) : BEZALEL INFO TECH PVT LTD

NAME OF THE RESPONDENT(S) : NINESTARS INFORMATION TECHNOLOGIES LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

MISURHAN

FOY STHANKA SWAN

Counsel for Petitioner

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G.K. KALIDNEN

FOR MS. MINESTAM

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ORDER

Counsel for petitioner present. Counsel for respondent also present. Counsel for petitioner sought time for complying with the statutory requirements as per Sec. 9 (3)(b) & (c) of IB Code, 2016. Counsel for respondent submitted that a civil suit for recovery of the outstanding debt is pending before the Hon'ble High Court of Madras. He has filed all the relevant documents in support of his claim and served copy of the same to the other side. Time extended at request of both the counsel for submitting their arguments. Put up on 05.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)